NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 15

CP/210(MB)2022

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**
ORDER SHEET OF THE HEARING ON **03.05.2024**

NAME OF THE PARTIES: NIRMAN TRANSFORMERS PRIVATE LIMITED.

Section 66 OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Ajit Singh Tawar, Ld. Counsel for the Petitioner present.
2. Mr. Shivraj C. Ranjeri, Ld. Deputy Director for the Office of Regional Director present submits that they the rejoinder filed by the Petitioner to the observations of the RD are satisfactory and they have no objection for approval of reduction.
3. Reserved for orders.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/